

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).1225/2005

KUNDAN SINGH(DEAD) & ANR.

Petitioner(s)

VERSUS

SALINDER KAUR & ORS.

Respondent(s)

(With office report on default)

Date: 18/01/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
(IN CHAMBER)

For Petitioner(s)

Ms. S. Janani,Adv.

For Respondent(s)

Ms. Vanita Mehta, Adv.
Mrs.Amita Gupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

Delay of 57 days is condoned in filing
process fee and spare copies.

(Sonia)
Sr.P.A

(P.S.N. Murthy)
Court Master